

busy in booking and reservation offices in bigger cities for as long as half-an-hour to forty-five minutes, passengers seeking information on phone are put to great difficulty; and

(b) if so, the steps Government propose to take in this regard ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). The Indian Airlines are fully aware of the inconvenience caused by the delay in getting the booking offices on telephone due to the telephone lines being busy. There are instructions to the regions for constant review of the telephone requirements and additional telephones are provided wherever necessary, subject to availability.

Separate State for Adivasis of Dangs in Gujarat

7591. **SHRI Z. M. KHANDOLE :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that due to neglect of the problems of the Adivasis of hilly Dangs area by the Gujarat State, an opposition M. L. A. of Gujarat Vidhan Sabha has demanded a separate Adivasi State; and

(b) if so, what steps Government propose to take to safeguard their interests and to promote the welfare of backward people there ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) and (b). Facts are being ascertained from the State Government.

I. C. S. Officers who were granted Annuity in Pound Sterling

7592. **SHRI C. C. DESAI :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of non-Indian and Indian officers of the I. C. S. who retired after the 15th August, 1947, and before the 26th January, 1950, and were granted annuity in pound sterling ;

(b) the number of non-Indian and Indian Officers of the I. C. S. who retired after the 26th January, 1950 and before 12th June, 1956 and were granted annuity in pound sterling ;

(c) the number of such officers who retired after the 12th June, 1956 and were granted annuity as referred to above ; and

(d) whether Government have paid any annuity to an Indian Officer of the I. C. S. in pound sterling converted into Indian rupees after April, 1957 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). In accordance with article 974 of the Civil Service Regulations, an I.C.S. Officer has to apply to the State Government, on whose cadre he is borne, for sanction of annuity and annuity is sanctioned by the State Government. Therefore, the Government of India do not have any information regarding the annuity sanctioned to the I. C. S. Officers from time to time. Collection of this information from the State Governments and the audit officers in respect of officers who have retired over such a long period will involve labour and expense which may not be commensurate with the results likely to be achieved.

Expansion of Coastal Shipping

7593. **SHRI N.R. DEOGHARE :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that Government have not paid adequate attention to, and shown interest in, the problem of expansion of coastal shipping in spite of the recommendations of several sub-Committees of the National Shipping Board and other Committees ; and

(b) if so, the reasons therefor ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : (a) and (b). No Sir. The problem of maintaining a viable and efficient coastal fleet has been constantly engaging the attention of Government. But it has not been possible so far to undertake any

programme of expansion of coastal shipping, as recommended by various Committees, because of the uncertainty in the availability of coal for movement by sea which constitutes the largest single commodity moving in the coastal trade. For various reasons such as improvement in rail capacity, development of outlying coal fields, increasing dieselisation and electrification in Railways and the switching over of certain industries from coal to furnace oil, it is estimated that after 1971-72 there will be no coal available for transportation by the sea route. The volume of other dry cargo traffic on the coast has also been showing a matter downward trend. However, the whole matter is now under active consideration in consultation with the Planning Commission and the various Ministries concerned and it is hoped that a firm decision as regards the size of the dry cargo coastal fleet will be taken before long.

Reservation of Post of Map Officer for Scheduled Caste Candidates

7594. SHRI A. S. KASTURE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the post of Map Officer in the office of the Registrar General of India was reserved for the Scheduled Castes when it was advertised in the month of June, 1962 ;

(b) whether the same post has been advertised as general in the month of February, 1969 ; and

(c) If so, the reasons for de-reservation of the post particularly when the prescribed percentage reserved for the Scheduled Castes has not yet been filled up in the office of the Registrar General of India with regard in Central Civil Service Class I ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K.S. RAMASWAMY):(a) and (b). The vacancy in this post was advertised in June, 1962 as reserved for Scheduled Castes/Tribes candidate and the subsequent vacancy in the same post was advertised as general in February, 1969.

(c) Reservation is made with reference to the vacancy in a post and no post as

such is treated as reserved. In this case the subsequent vacancy referred to in the post occurred in November, 1968 and according to the roster maintained under the prescribed procedure for filling up Central Civil Service Class I posts in the office of the Registrar General and *ex-Officio* Census Commissioner, that vacancy fell on unreserved point in the roster and was therefore treated as general.

केन्द्रीय सड़क परिवहन निगम

7595. श्री नारायण स्वरूप शर्मा :

श्री भद्रल बिहारी बाजपेयी :

श्री रणजीत सिंह :

श्री जगन्नाथ राव जोशी :

श्री सुरज मान :

क्या नौबहन तथा परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सड़क परिवहन निगम में अब तक कुल कितनी पूंजी लगाई गई है और पिछले तीन वर्षों में वर्षवार उसे कितना लाभ अथवा हानि हुई; और

(ख) उक्त निगम की भविष्य में योजना क्या है ?

संसद कार्य और नौबहन तथा परिवहन मंत्री (श्री रघुरामैया) : (क) केन्द्रीय सड़क परिवहन निगम में अब तक कुल 16147000 रुपये की पूंजी लगाई गई है। 1965-66 में निगम को लगभग 0.68 लाख रुपये का लाभ हुआ। तथापि 1966-67 और 1967-68 में उसे क्रमशः 16.52 लाख रुपये और 16.69 लाख रुपये की हानि हुई।

(ख) निगम की चौथी पंचवर्षीय योजना विचाराधीन है।

Reconstruction of Inner Circle in Connaught Place, New Delhi

7596. SHRI M.L. SONDHI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the inner circle of Connaught Place, New Delhi,